

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated: 20th September, 2021

No. 301 A: Sri Shailendra Kumar-II, Additional District and Sessions Judge, Samastipur is transferred and posted as Additional District and Sessions Judge at Sub Divisional Court, Dalsingsarai under the Judgeship of Samastipur.

By order of the High Court

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Registrar General

Memos No. 41608-41626 Dated, Patna, the 20th September, 2021

Copy forwarded to the Principal Secretary to the Government of Bihar, Department of General Administration, Patna / Secretary to the Government of Bihar, Law Department, Patna / Accountant General (G.E. 7), Birchand Patel Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / I/C Registrar I.T.-cum. C.P.C., Patna High Court, Patna / I/C Registrar (Establishment), Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Patna / District and Sessions Judge, Samastipur / Sri Shailendra Kumar Kumar-II, Additional District and Sessions Judge, Samastipur / J.R. cum P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Section Officer, Vigilance Cell, Patna High Court, Patna / Section Officer, Monitoring Cell II, Patna High Court, Patna / Section Officer, Legal Cell, Patna High Court, Patna / Section Officer, Vigilance Cell, Patna High Court, Patna / Section Officer, Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information and necessary action.

(The Officer concerned may be directed to make over charge of his office at Samastipur immediately so that join his new assignment soon thereafter)

(-) For District Judge, Samastipur only.

By order of the High Court,

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Registrar General